SLP(C)No. 20301 OF 2001

ITEM No.13 Court No. 7 SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20301/2001

(From the judgement and order dated 04/05/2001 in LPA 212/00 of The HIGH COURT OF M.P AT GWALIOR)

SHAILENDRA SINGH Petitioner (s)

VERSUS

J.N. KRISHI VISHWA VIDYALAYA & ORS. Respondent (s)

(With prayer for interim relief)

Date : 29/11/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr. Raj Kumar Gupta, Adv.
Mr. Sheo Kumar Guptpa, Adv.
Mr. A.N. Bardiyar,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T....J
.SP2
The Special Leave Petition is dismissed.

.SP1

(S. Thapar) (Kanwal Singh) @@
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PS to Registrar Court Master@@
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